GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 863 TO BE ANSWERED ON 09.02.2022

BENEFICIARIES UNDER MGNREGA

863 DR. SANTANU SEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of people provided with full 100 days of employment under MGNREGA in the last five years, State-wise;
- (b) the details of the additional fund allocated to all the States to provide 150 days of employment, State-wise;
- (c) the total number of people provided with 150 days of employment since the extension, State-wise; and
- (d) the number of people provided with unemployment allowance in the last five years, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI FAGGAN SINGH KULASTE)

- (a): State/UT-wise details of households availed 100 days of employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-I.**
- (b)&(c): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

In addition to this, there is a provision for additional 50 days of unskilled wage employment in a financial year in drought/natural calamity notified rural areas.

There is no financial allocation is made under this demand driven scheme to States/UTs. Fund release to the States/UTs is a continuous process. Funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. During the current financial year, State Government of Karnataka has been allowed for additional 50 days in notified natural calamity affected area of Karnataka.

State/UT-wise details of households availed 150 days of employment, against the provision of additional 50 days employment per household in a financial year in drought and other natural calamity affected notified areas of States, against the proposal of States under the

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Mahatma Gandhi NREGS since the extension of this provision for financial years 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-II.**

(d): State/UT-wise details of households availed unemployment allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-III.**

Annexure-I referred in reply to part (a) of Rajya Sabha Unstarred Question No.863 dated 09.02.2022.

State/UT-wise details of households availed 100 days of employment under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21.

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24 SIKKIM 0.08 0.04 0.05 0.04 0. 25 TAMIL NADU 13.21 1.5 2.6 1.21 1. 26 TELANGANA 1.75 2.04 2.27 1.76 3. 27 TRIPURA 1.16 0.04 0.15 0.55 1. 28 UTTAR PRADESH 0.41 0.43 0.72 1.33 7. 29 UTTARAKHAND 0.26 0.22 0.26 0.22 0. 30 WEST BENGAL 2 5.58 13.37 3.66 6. 31 ANDAMAN AND NICOBAR 0.01 0 0 0 32 LAKSHADWEEP 0 0 0 0 33 PUDUCHERRY 0 0 0 0 DADRA AND NAGAR HAVELI 0 0 0 0 34 AND DAMAN AND DIU 0 0 0 0	22	PUNJAB	0.04	0.1	0.07	0.08	0.28			
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28 UTTAR PRADESH 0.41 0.43 0.72 1.33 7. 29 UTTARAKHAND 0.26 0.22 0.26 0.22 0. 30 WEST BENGAL 2 5.58 13.37 3.66 6. 31 ANDAMAN AND NICOBAR 0.01 0 0 0 32 LAKSHADWEEP 0 0 0 0 33 PUDUCHERRY 0 0 0 0 DADRA AND NAGAR HAVELI 0 0 0 0 0 34 AND DAMAN AND DIU 0 0 0 0 0	26	TELANGANA	1.75	2.04	2.27	1.76	3.42			
29 UTTARAKHAND 0.26 0.22 0.26 0.22 0. 30 WEST BENGAL 2 5.58 13.37 3.66 6. 31 ANDAMAN AND NICOBAR 0.01 0 0 0 32 LAKSHADWEEP 0 0 0 0 33 PUDUCHERRY 0 0 0 0 DADRA AND NAGAR HAVELI 0 0 0 0 34 AND DAMAN AND DIU 0 0 0 0	27	TRIPURA	1.16	0.04	0.15	0.55	1.16			
30 WEST BENGAL 2 5.58 13.37 3.66 6. 31 ANDAMAN AND NICOBAR 0.01 0 0 0 0 32 LAKSHADWEEP 0 0 0 0 0 33 PUDUCHERRY 0 0 0 0 0 DADRA AND NAGAR HAVELI 0 0 0 0 0 0 34 AND DAMAN AND DIU 0 0 0 0 0	28	UTTAR PRADESH	0.41	0.43	0.72	1.33	7.79			
31 ANDAMAN AND NICOBAR 0.01 0 0 32 LAKSHADWEEP 0 0 0 33 PUDUCHERRY 0 0 0 DADRA AND NAGAR HAVELI 0 0 0 34 AND DAMAN AND DIU 0 0 0	29	UTTARAKHAND	0.26	0.22	0.26	0.22	0.48			
32 LAKSHADWEEP 0 0 0 0 33 PUDUCHERRY 0 0 0 0 DADRA AND NAGAR HAVELI 34 AND DAMAN AND DIU 0 0 0 0	30	WEST BENGAL	2	5.58	13.37	3.66	6.79			
33 PUDUCHERRY 0 0 0 0 DADRA AND NAGAR HAVELI 34 AND DAMAN AND DIU 0 0 0	31	ANDAMAN AND NICOBAR	0.01	0	0	0	0			
DADRA AND NAGAR HAVELI 34 AND DAMAN AND DIU 0 0 0 0	32	LAKSHADWEEP	0	0	0	0	0			
34 AND DAMAN AND DIU 0 0 0 0	33	PUDUCHERRY	0	0	0	0	0			
	34						0			
0 3 39 824 29 33 37 64 241 611		Total	39.84	29.55		40.61	72			

(As per NREGASoft)

Annexure-II referred in reply to parts (b) & (c) of Rajya Sabha Unstarred Question No.863 dated 09.02.2022.

State/UT-wise details of households availed 150 days of employment, against the provision of additional 50 days employment per household in a financial year in drought and other natural calamity affected notified areas of States for financial years 2017-18, 2018-19, 2019-20 and 2020-21

	State/UT	17-10, 2010-17	-10, 2010-17, 2017-20 and 2020-21					
S.No.		2017-18	2018-19	2019-20	2020-21			
1	ANDAMAN AND NICOBAR	0	0	0	0			
2	ANDHRA PRADESH	0	39278	0	0			
3	ARUNACHAL PRADESH	0	0	0	0			
4	ASSAM	0	0	0	0			
5	BIHAR	0	0	0	0			
6	CHHATTISGARH	3425	0	0	0			
	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	0	0	0			
8	GUJARAT	0	1620	0	0			
9	GOA	0	0	0	0			
10	HIMACHAL PRADESH	0	0	0	0			
11	HARYANA	0	0	0	0			
12	JHARKHAND	0	0	0	0			
13	JAMMU AND KASHMIR	0	0	0	0			
14	KERALA	9605	27069	588	0			
15	KARNATAKA	212	3243	2239	3390			
16	LADAKH	0	0	0	0			
17	LAKSHADWEEP	0	0	0	0			
18	MEGHALAYA	0	0	0	0			
19	MAHARASHTRA	0	986	0	0			
20	MANIPUR	0	0	0	0			
21	MADHYA PRADESH	1557	0	0	0			
22	MIZORAM	0	0	0	0			
23	NAGALAND	0	0	0	0			
24	ODISHA	131	21	5968	0			
25	PUNJAB	0	0	C	0			
26	PUDUCHERRY	0	0	0	0			
27	RAJASTHAN	413	13	0	0			
	SIKKIM	0	0	0	0			
29	TAMIL NADU	0	569	0	0			
	TRIPURA	0	0	0	0			
	TELANGANA	0	0	0	0			
	UTTAR PRADESH	0	0	0	0			
	UTTARAKHAND	0	0	0	0			
	WEST BENGAL	0	0	C	-			
	Grand Total	15,343	7 2 ,799	8,795	3,390			

Annexure-III referred in reply to part (d) of Rajya Sabha Unstarred Question No.863 dated 09.02.2022.

State/UT-wise details of households availed unemployment allowance under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21

2020-2	21					
S. No.	State/UT	No. of households availed Unemployment Allowance				
		2016-17	2017-18	2018-19 2	2019-20	2020-21
1	ANDAMAN AND NICOBAR	0	0	0	0	0
2	ANDHRA PRADESH	0	0	0	0	0
3	ARUNACHAL PRADESH	0	0	0	0	0
4	ASSAM	0	0	0	0	0
5	BIHAR	0	1	0	0	0
6	CHHATTISGARH	0	0	0	0	0
7	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0	0	0	0	0
8	GUJARAT	0	26	4	0	0
9	GOA	0	0	0	0	0
10	HIMACHAL PRADESH	0	24	4	1	0
11	HARYANA	0	0	0	0	0
12	JHARKHAND	64	66	22	0	0
13	JAMMU AND KASHMIR	0	0	0	0	0
14	KERALA	0	22	8	0	0
15	KARNATAKA	8	19	0	0	0
16	LADAKH	0	0	0	0	0
17	LAKSHADWEEP	0	0	0	0	0
18	MEGHALAYA	0	0	0	0	0
19	MAHARASHTRA	1	20	5	6	3
20	MANIPUR	0	0	0	0	0
21	MADHYA PRADESH	0	3	3	0	0
22	MIZORAM	0	0	0	0	0
23	NAGALAND	0	0	0	0	0
24	ODISHA	0	0	0	2	0
25	PUNJAB	0	0	0	0	0
26	PUDUCHERRY	0	0	0	0	0
27	RAJASTHAN	0	69	9	2	0
28	SIKKIM	0	0	0	0	0
29	TAMIL NADU	0	8	0	0	0
30	TRIPURA	35	0	0	0	0
31	TELANGANA	0	0	0	0	0
32	UTTAR PRADESH	0	0	0	0	0
33	UTTARAKHAND	10	6	0	0	0
34	WEST BENGAL	0	0	1	0	0
	Grand Total	118	264	56	11	3